



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 1113 of 2004

Applicant(s) Farukhan Khan Respondent(s) UOI and others

Advocate for Applicant (s) Mr. P. C. Pradhan D. N. Mishra Advocate for Respondent (s)

NOTES OF THE REGISTRY

1. pres for Re Ad-
foted.

on memo

for favour of
Regn. please.

23/11/04

5005

Registraz

23.11.04

23/11/04

For Admission with
stay - copy stored.

23/11/04

Bench

ORDERS OF THE TRIBUNAL

REGISTER

23/11/04

Order dated- 24/11/04

Mr. P. C. Pradhan, Ld. Counsel
for the applicant has filed a
memorandum seeking permission
to withdraw this O.A. Accordingly,
this O.A. is disposed of being
withdrawn, with a liberty to refile
a fresh O.A.

With the disposal of this O.A.
No. 1113/04, M.A. 929/04 also
stands disposed of.

Send copies of this order

Notes of the Registry

Orders of the Tribunal

Copy & return
dt. 24/11/07 issued
to the counsel for
both sides.

by
S. A. 29/12/07

by
29/12/07

to the Respondents along with
copies of the O.A., and free copies
of this order be also handed
over to Mr. P.C. Badham, Ld.
counsel appearing for the applicant
and to Mr. R.C. Rath, Ld. Standing
counsel for the Railways.

[Signature]
24.11.2007
Member(J).